

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

Respondent(s)

Date : 12-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Sanjeet Paliwal, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Parvez Dabas, Adv.
Mr. Shakil Ahmed Syed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.2 but none has entered appearance.

Spare copy has not been filed in respect of respondent No.1/1. Ld. Advocate, Mr. Parvez Dabas, appearing on behalf of Mr. Shakil Ahmed Syed, Advocate-on-record appears for the said respondent and submits that vakalatnama and counter affidavit will be filed within one week. Be filed.

Once vakalatnama and counter affidavit is filed, Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar